

Proposal to Declare "Valinokkam" in Tamilnadu as a Customs Port

313. DR. V. RAJESHWARAN: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to declare "VILINOKKAM" a fishing harbour in Tamilnadu as a Customs port; and

(b) if so, when?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). No, Sir. The anticipated import and export traffic at Valinokkam port is not significant to declare it as a customs port. So far only requests for import of ships for the purpose of breaking were received. Administrative arrangements for customs clearance of these vessels have been made at the nearby Tuticorin port, which is presently not utilised to its full capacity. Govt. do not, therefore, find it justifiable to declare Valinokkam as a customs port.

Development of Tourist Places in Jammu

314. SHRI JANAK RAJ GUPTA: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether there are a number of tourist places in Jammu, Rajouri and Poonch districts in the J & K State;

(b) if so, the details thereof, and

(c) the steps being taken to develop these places for the tourists?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Yes, Sir. There are a number of places of scenic and cultural importance in these districts.

(c) Following projects have been sanctioned by the Central Department of Tourism to develop tourist infrastructure in Jammu district;

1. Development of facilities at Baghe-Bahu.
2. Yatri Niwas at Jammu
3. Kiosk at Nandri
4. Wayside facilities at Mansar

The Department have not received any proposal for the development of tourist infrastructure in Rajouri and Poonch districts from the State Government.

Non-Screening of Feature Film on 9 December, 1989

315. SHRIMATI M. CHANDRASEKHAR: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government had cancelled/postponed telecast of a particular feature film on 9th December, 1989;

(b) if so, the reasons therefor; and

(c) whether Government propose to frame a new set of norms for selecting the feature films for telecast?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). No film was scheduled to be telecast on December 9, 1989.

Measures for Price Control

316. DR. THAMBI DURAI: Will the Minister of FINANCE be pleased to state: